

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 22549/2014

SARVESHWARI SMOOH SANSTHAN DEVASTHAN

Petitioner(s)

VERSUS

BOARD OF REVENUE U P AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief and office report)

Date : 29/10/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

Mr Vinay Garg, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr Arjun Singh, Adv.

Mr. Sridhar Potaraju, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has yet to file counter affidavit. Be filed within four weeks time.

Respondent nos. 2 and 3 are not served. Ld. Counsel for the petitioner to take fresh steps within four weeks time. Notices thereafter be issued.

Counter affidavit of respondent no.4 is already on record.

List again on 8.1.2016.

(RACHNA GUPTA)
Registrar